

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

CP/1/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

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| In the Matter of | GFA Consulting Group GmbH |
| Under Section | U/s 131 of Companies Act, 2013 |

For Petitioner (s) : Mr. P. K. Chhajjer, CS

For Respondent (s) : Mr. K. Arvind, AD, RD NER

ORDER

Ld. Authorized Representative CS Mr. P. K. Chhajjer appears on behalf of the Petitioner. Ld AD, Mr. K. Arvind is present on behalf of RD, NER, who brings to notice about an inadvertent typographical error that has crept in the order passed on 12.04.2024, wherein it is mentioned that notice is to be issued to RD, NER, although the Registered Office of the Petitioner Company is situated in the State of Delhi. Therefore, notice needs to be issued to RD, NR.

In view of the same, the Order dated 12.04.2024 is modified to the extent that “**RD, NER**” mentioned therein is replaced with “**RD, NR**”. Rest of the Order shall remain unchanged.

List the matter for further consideration on **30.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)